

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
Office of Registrar Judicial, Jammu

To

1. Shir Bhupinder Singh Salathia
President, J&K High Court Bar Association
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem N. Sadotra, Secretary, J&K High Court Bar Association, Jammu.

No. 216-18/RJ/18

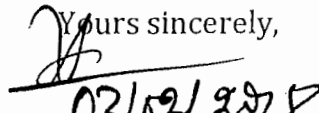
Date 03-02-18

Sir,

You are requested to make it convenient to join us over a cup of tea in my office chamber on 6th of February, 2018, Tuesday, at about 1:00 P.M to deliberate upon the following issues;

1. Suggesting the name of suitable NGO to be engaged for cleanliness and maintenance of lawyers' chambers building and hiring of watchman for watch and ward purpose.
2. Other anciliary matters concerning cleanliness and maintenance of lawyers' chambers building.

Yours sincerely,


03/02/2018
(Virinder Singh Bhou)
Registrar Judicial

No. 219-20/RJ/18 Dt: 03-02-18

Copy to

1. Registrar General, High Court of J&K, Jammu, for information.
- ✓ 2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.